

(d) whether the C B I had removed 48 files from the Department in August, 1989, and

(e) if so, on what grounds and the outcome of the investigation made?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR RAJA RAMANNA) (a), (d) and (e) Complaints about malpractices and corruption in the Canteen Stores Department (CSD) are occasionally received. If the complaints appear at first sight to merit further enquiry, these are duly gone into. Some such complaints recently received have been entrusted to the Central Bureau of Investigation (CBI) for investigation. In this connection CBI have taken some CSD files for scrutiny. A final Report from the CBI is yet to be received on these complaints. Further action will depend on the outcome of the CBI report.

(b) and (c) Paras 33, 34 and 37 included in the Report of C&AG of India for the year ended 31st March, 1988 No. 2 of 1989 relate to the working of the CSD. In brief, the irregularities commented on in the Audit Report are the following -

- (i) Para 33 — Relates to extra expenditure incurred on purchase of Rum other than of the cheapest variety.
- (ii) Para 34 — Relates to additional expenditure incurred on the purchase of tinned meat.
- (iii) Para 37 — Relates to extra contractual payment in the purchase of egg powder.

As per the normal procedure the reasons why the decisions were taken in each case will be conveyed to the Public Accounts

Committee in due course together with the action proposed to be taken, if any.

[*Translation*]

Defence Industrial Project in Madhya Pradesh

6966. SHRI PHOOL CHAND VERMA: Will the PRIME MINISTER be pleased to state.

(a) whether Government propose to set up a Defence Industrial Project in Madhya Pradesh

(b) if so, the details thereof?

(c) whether the State Government has also made a similar demand, and

(d) if so, when this project is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR RAJA RAMANNA) (a) There is no such proposal under consideration at present.

(b) Does not arise.

(c) A request was made by the Government of Madhya Pradesh for setting up of an Ordnance Factory in the State. However, the Government have now decided not to set up any new Ordnance Factory for the present.

(d) Does not arise.

20 — Point Programme in Uttar Pradesh

6967. SHRI HARISH RAWAT: Will the PRIME MINISTER be pleased to state:

(a) whether implementation of 20— Point Programme in Uttar Pradesh has been reviewed.

(b) if so, the details thereof, Point-wise;

(c) if so, the amount allocated to Uttar

Pradesh for 20—Point Programme during 1989-90:

(d) whether the amount has been utilised fully;

(e) if so, the details in this regard; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) and (b). Yes

Sir. As per latest review, Uttar Pradesh has secured 12th position amongst the States in the implementation of the 20—Point Programme during April' 89 to February' 90. The details of physical progress achieved by Uttar Pradesh in the implementation of 27 selected items which are monitored on a monthly basis are given in Statement—I below.

(c) to (f). The details of funds allotted in the State Plan Sector are given in Statement—II below. The details of expenditure for 1989-90 are not yet finally known.

STATEMENT-I

Implementation of 20-Point Programme in Uttar Pradesh during 1989-90

Point/Item	Unit	Annual Targets 1989-90	Targets April-Feb. 1989-90	Achievement April-Feb. 1989-90	%
1	2	3	4	5	6
1A. I.R.D.P.	No. of families	573362	516026	517781	100
1B. J.R.Y.	Lack Mandays	1436.0	1244.5	1266.5	102
1C. SSI Units	Nos.	24000	22000	23122	105
5. Surplus land	Acres	1600	1440	3692	256
6. Bonded labour	Nos.	101	86	297	345
7. Drinking Water Supply	Villages	4193	3774	8295	220
8A. C.H.C.S.	Nos.	35	26	Nil	0

<i>Point/Item</i>	<i>Unit</i>	<i>Annual Targets 1989-90</i>	<i>Targets April-Feb. 1989-90</i>	<i>Achievement April-Feb. 1989-90</i>	<i>%</i>
1	2	3	4	5	6
8B. PHCS	Nos.	676	563	21	4
8C. Sub Centre	Nos.	560	467	Nil	0
8D. Immunisation of Children	Lakh Nos	37.5	33.1	34.1	103
9A. F.P. Sterilisation	Lakh Nos	7.00	6.18	3.90	63
9B. Eqv. Sterilisation	Lakh Nos	5.09	4.60	4.69	102
9C. ICDS Blocks	Nos	210	209	207	99
9D. Anganwadies	Nos	21971	21866	19586	90
11A. S.C. Families	Nos.	370000	326833	244803	75
11B. S.T. Families	Nos.	32000	2869	2556	89

<i>Point/Item</i>	<i>Unit</i>	<i>Annual Targets 1989-90</i>	<i>Targets April-Feb. 1989-90</i>	<i>Achievement April-Feb. 1989-90</i>	<i>%</i>
1	2	3	4	5	6
14A. House Sites	Nos.	50000	45333	117777	260
14B. Construction Assisted	Nos.	30000	27200	54426	200
14C. Indra Awas Yojna for SC/ST	Nos.	23315	21139	22320	106
14D. E.W.S. House	Nos.	1800	16320	15774	97
14E. LIG Houses	Nos	7500	6800	6885	101
15. Slum Improvement	Nos.	200000	181333	155358	86
16. Tree Plantation	Nos	55.0	53.7	53.7	100
19A. Vill. Electrification	Nos.	2365	1979	973	49

<i>Point/Item</i>	<i>Unit</i>	<i>Annual Targets 1989-90</i>	<i>Targets April-Feb. 1989-90</i>	<i>Achievement April-Feb. 1989-90</i>	<i>%</i>
1	2	3	4	5	6
19B. Pump Sets Energised	Nos.	20000	17133	13937	81
19C. Improved Chullahs	Nos.	210000	173600	127786	74
19D. Biogas Plants	Nos.	12000	9600	8280	86

STATEMENT — II**Twenty Point Programme — Uttar Pradesh**

<i>Outlay in 1989-90</i> <i>(State Plan Sector) (Rs. Lakhs)</i>	
1. Attack on Rural Poverty	
IRDP	7805
JRY	10341
C. D & Panchayats	2947
V & S I	3289
2. Rainfed Agriculture	693
3. Better use of irrigation	42165
4. Bigger Harvests	15936
5. Land Reforms	3000
6. Safe Drinking Water	7524
7. Health for All	3300
8. Two child Norm — Nutrition	2020
9. Education	16577
10. Justice to SC/STs	3791
11. Opportunities for Youth	1113
12. Housing for people	3000
13. Improvement of Slums	580
14. Forestry	4600
15. Protection of Environment	230
16. Concern for Consumers	52
17. Energy for villages	3635
TOTAL	132598
